

21/12/88

Hon. A. Banerjee - C.J.
Hon. A. Jay John - A.M.

Heard Sh. Sunil Gupta for the
appellant.

Admit. Issue notice to the
respondents to file counter
within four weeks. Rejoinder may
thereafter be filed within two
weeks. Connect this case
along with D.A. 1079/88 G.P. Pandey
vs. Union of India & others.
After the exchange of counter
and rejoinder the case be
listed before the D.C. (J)
on 13/2/89 for fixing a
date for final hearing on
the prayer for interim
relief. We direct that if
selection for filling
of promotion is made, one
post for Conservator of
Forest will be kept
reserved till the decision
of this original application.

Received a copy
of order.
22/1/88

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A.M.

Chairman (J)